## NATIONAL COMPANY5LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 SI. No. 44/2017	-	For written submissi	filing on-s	Rule-4 of IB IDA	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NO.

NAME (IN CAPITAL)

**SIGNATURE** 

& PHONE NUMBER

REPRESENTATION TO WHOM

1) Shreyas A

for VaB Associates

9036118414

2) BHAVANA G.K Blowana G.K 9845435654

Peliteners

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## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. She requested time for filing written submission. List it on 19.01.2018.

Member (T)

Member (J)